

Annexure-3

Name of the corporate debtor: Divya Infra Properties Private Limited; Date of commencement of CIRP: 31/10/2023; List of stakeholders as on: 30/01/2024

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

SI No	Name of the Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by secured Interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Omkara Assets Reconstruction Private Limited (Acting in its capacity as trustee of Omkara PS10/2022-23 Trust)	23-11-2023	57,60,74,679	57,60,74,679	Secured	57,60,74,679	57,60,74,679	No	73.22%	0.00	0.00	0.00	0.00	
TOTAL			57,60,74,679	57,60,74,679		57,60,74,679	57,60,74,679		73.22%	0.00	0.00	0.00	0.00	